

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:711
ANSWERED ON:27.11.2012
MARKET FEE FROM SUGAR MILLS
Shetkar Shri Suresh Kumar;Siricilla Shri Rajaiah

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the sugar mills are required to pay a market fee on the purchase of sugarcane from cane growers and their cooperative societies;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial steps taken to provide relief to the sugar mills?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No, Madam. However, the sugar mills are required to pay the purchase tax to the concerned State Governments and society commission in some States to the cooperative societies as stipulated by the respective State Governments.

(b)&(c): Do not arise.